

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.01.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 287 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees' Provident Fund Organrzung Regional Office, Kandivali-East Vs. Rajan Rawat, IRP of Future Supply Chain Solutions Limited	B.B. Pradhan
2.	I.A. No. 383 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Narayani Resources Private Limited Vs. Essar Power Gujarat Limited	Honey Satpal
3.	I.A. No. 394 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	C.E. Fernandes Vs. Chirag Rajendrakumar Shah (Liquidator of GEI Industrial Systems Ltd.) & Anr.	Pulkit Kapoor
4.	I.A. No. 395 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ravi Sethia, Resolution Professional of Wind World (India) Limited Vs. Aiki Eco Power LLP	Neha Naik
5.	I.A. No. 550 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1276 of 2025	Navin M. Raheja Vs. Shravan Minocha & Ors.	Mani Bhushan Sinha
6.	I.A. No. 551 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 732 of 2023	Neerja Nath & Ors. Vs. Asset Care & Reconstruction Enterprises Ltd.	Tarun Chandiok

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Assistant Registrar